## 107 Written Answers

(b) As a<sup>d</sup> when required by them, State Governments have been requesting for deployment of more C.R.P.F. Units.

## Taking Over of the Swadeshi Cotton Mills

385. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have taken over all the six units of Swadeshi Cotton Mills;

(b) whether any compensation has been given in this regard.

(c) if so, what are the details thereof;

(d) whether the mills have since started functioning;

(e) whether all the employees have been re-employed;

(f) if noti what is the number o\* employees who have not been taken back; and

(g) whether the daily rate of production of these mills have increased to comparison to the earlier rate of daily production; if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.

(b) and (c) Government has taken ever only the management of these undertakings, a'nd therefore, the question of payment *0i* compensation daes not arise.

(d) Yes, Sir.

(e) and (f) All the employees of these undertakings, except those employed in the Ka'npur Unit, which had been lying closed prior to take overt have been re-employed. A notice has been put up asking the workers <3f'Kanpur Unit to report f<sup>o</sup>r duty, and about 1.500 workers out of a total of about 6200 workers have reported.

to Questions

(g) These undertakings were taken over on 14th April, 1978 only. It is, therefore, too early to assess and compare their output for pre and post take over periods.

## Shifting of offices of the Eastern Coalfields Ltd. etc., from Calcutta

386. SHRI P. K. KUNJACHEN: Will the Minister of ENERGY be pleased to state;

(a) whether Government are aware of the move for shifting of the offices/ departments or works of the Eastern Coalfields Ltd., Bharat Coking Coal Ltd., Central Coalfields Ltd., Western Coalfields Ltd., and Central Mines Planning and Design Institute Ltd. to places outside Calcutta; and

(b) if so, whether Government are taking any steps to stop the shifting?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b) Presently, there is no move to shift any of the offices of the coal companies from Calcutta.

## Irregularities in the Coal India Ltd.

387. SHRI PATTIAM RAJAN; Will the Minister of ENERGY be pleased to state;

(a) whether he has received any memorandum dated the 17th May, 1977 from the workmen of the Coal India Limited and its subsidiaries drawing Government's attention to the irregularities being committed by the managements of these units; and

(b) if so, what are the details thereof and what action Government have taken thereon?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN); (a) and (b) A large number of memoranda/representations are received by Government every day from various